

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.03.2021 (TUESDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--------------------------------|--|------------------------|-------------------------|
| 1. | Comp. App. (AT) No. 17 of 2021 | Precious Energy Services Ltd. Vs. The Regional Director North-Western Region Ministry of Corporate Affairs | Gaurav H Sethi | |
| 2. | Comp. App. (AT) No. 21 of 2021 | Tharayil Porinchu John and Anr. Vs. Sea Blue shipyard Ltd. & Ors. | John Vadassery | |

For Hearing

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|----|--|---|---------------------|--|
| 3. | Comp. App. (AT) (Ins) No. 477 of 2020 | Rahul Kumawat Vs. Bank of India & Anr. | Sanyat Lodha | Rajat Lohia-R1 Rahul Parasram Puria Keith Varghese-R2 |
| 4. | Comp. App. (AT) (Ins) No. 1471 of 2019 | Fourth Dimension Solutions Ltd. Vs. Ricoh India Ltd & Ors. With | Sidhartha Daas | Pooja Mahajan-R1 |
| 5. | Comp. App. (AT) (Ins) No. 100 of 2020 | Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors. With | T.N. Durga Prasad | Avani Srivastava Raveena Rai |
| 6. | Comp. App. (AT) (Ins) No. 101 of 2020 | Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors. With | T.N. Durga Prasad | Rohit Ghosh |
| 7. | Comp. App. (AT) (Ins) No. 109 of 2020 | Sales Tax Department, State of Maharashtra Vs. Ricoh India Ltd. & Ors. With | Prashant S. Kenjale | Sanjeev K. Kapoor Avani Srivastava-R1 Raveena Rai-R2&R3 |

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|----|---|--|--------------------|------------------------|
| 8. | Comp. App. (AT) (Ins) No. 248 of 2020 | State Tax Officer Vs. Ricoh India & Ltd & Ors. | Aniruddha P. Mayee | Raveena Rai-R2 & R3 |
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02:00 PM

For Hearing

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| 9. | Comp. App. (AT) (Ins) No. 1407 of 2019 Part Heard | Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr. With | Raghavendra M. Bajaj | Deep Roy -R1 Siddharth KantCOC |
| 10. | Comp. App (AT) (Ins) No. 1528 of 2019 Part Heard | IDBI Bank Ltd. Vs. Resolution Professional of Odisha Slurry Pipeline Infrastructure Ltd. & Anr. With | Misha | Rony John-R1 |
| 11. | Comp. App. (AT) (Ins) No. 591 of 2020 Part Heard | SREI Infrastructure Finance Ltd. Vs. Ashish Chhawchharia With | Prateek Kumar | Ritu Bhalla |
| 12. | Comp. App. (AT) (Ins) No. 593 of 2020 Part Heard | SREI Multiple Asset Investment Trust Vs. IDBI Bank Ltd. & Ors. With | Arijit Mazumda | Sudhir Sharma |
| 13. | Comp. App. (AT) (Ins) No. 02 of 2021 Part Heard | Government of India, through Office of the Assistant Commissioner, GST & Central Tax, Cuttack-II Division Vs. Ashish Chhawchharia Resolution Professional in the Matter of Odisha Slurry Pipeline Infrastructure Ltd. & Ors. | Prasenjeet Mohapatra | Jasveen Kaur-R2 Ruby Ahuja-R3 |

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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

-sd/-
Registrar